



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA. 350/729/2012

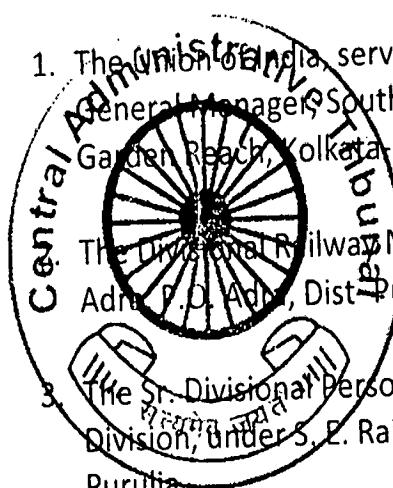
Date of Order: 12.07.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Soumitra Tudu, son of late Amal Kumar
Tudu, resident to Railway Quarter No. WW/
3A at Bankura who is a worker as PHS-1 under
Sr. Divisional Medical Officer, Bankura, P.O. &
Dist. Bankura.

.....Applicant.

-versus-



1. The Union of India, service through the General Manager, South Eastern Railway, Garden Reach, Kolkata- 700043
2. The Divisional Railway Manager, S. E. Railway, Adra P.O. Adra, Dist- Purulia.
3. The Sr. Divisional Personnel Officer, Adra Division, under S. E. Railway, P.O. Adra, Dist. Purulia.
4. The Chief Medical Superintendent, Adra Division, S. E. Railway, P. O. Adra, Dist- Purulia.
5. The Sr. Divisional Medical Officer, Bankura, S. E. Railway, Post & Dist- Bankura.
6. Sri H. S. Mondal, PHS-1, under office of Medical Superintendent at Bankura, Dist- Bankura.

.....Respondents.

For the Applicant : None

For the Respondents : Mr. B.P. Manna, Counsel

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ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

None for the applicant.

2. It is seen from the records that no one appeared on behalf of the applicant on earlier several occasions i.e. 12.06.2018 and 23.05.2018. Today also none appeared for the applicant despite repeated calls.

3. It appears that the applicant has lost interest to pursue the matter.

4. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT, Procedure Rules, 1987.

(Dr. Nandita Chatterjee)
Member (A)

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(Bidisha Banerjee)
Member (J)

